

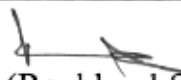
IN THE OFFICE OF CHIEF JUDICIAL MAGISTRATE,  
GURDASPUR

Office Order

Consequent upon the formation of the Court of Ms. Harsimrandeep Kaur, learned Civil Judge (Junior Division)-cum-Judicial Magistrate 1<sup>st</sup> Class, Batala, as Exclusive Court for dealing with cases under Section 138 of the Negotiable Instruments Act, 1881, vide order dated 30.06.2021 bearing Endst. No.9909-10 dated 30.06.2021, of learned District and Sessions Judge, Gurdaspur, the cases under Section 138 of the Negotiable Instruments Act, 1881, pending in the Court of Ms. Vineeta Luthra, learned Sub Divisional Judicial Magistrate, Batala, Shri Bikramdeep Singh, learned Judicial Magistrate 1<sup>st</sup> Class, Batala, Ms. Shagun, learned Judicial Magistrate 1<sup>st</sup> Class, Batala, Ms. Jagminder Kaur, learned Judicial Magistrate 1<sup>st</sup> Class, Batala, Ms. Prabhjot Kaur, learned Judicial Magistrate 1<sup>st</sup> Class, Batala, Shri Mohinder Partap Singh Libra, learned Judicial Magistrate 1<sup>st</sup> Class, Batala, as per lists Annexure-A to F as detailed below are withdrawn from the said learned Courts and transferred to the Court of Ms. Harsimrandeep Kaur, learned Judicial Magistrate 1<sup>st</sup> Class, Batala, as per lists Annexure-A to F :-

Sr. No.	Name of Court	Number of Cases	List
1.	Ms. Vineeta Luthra, SDJM, Batala.	1 to 703	Annexure-A
2.	Shri Bikramdeep Singh, JMIC, Batala,	1 to 420	Annexure-B
3.	Ms. Jagminder Kaur, JMIC, Batala	1 to 481	Annexure-C
4.	Ms. Shagun, JMIC, Batala.	1 to 511	Annexure-D
5.	Ms. Prabhjot Kaur, JMIC, Batala.	1 to 338	Annexure-E
6.	Shri Mohinder Partap Singh, Libra, JMIC, Batala.	1 to 241	Annexure-F

Dated:01.07.2021

  
 (Rachhpal Singh)  
 Chief Judicial Magistrate,  
 Gurdaspur.

Endst. No. 485

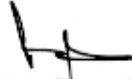
Dated 01/7/21

Copy is forwarded to learned District & Sessions Judge, Gurdaspur, for information.

Copy is also forwarded for information and necessary action to:-

1. All the learned Judicial Officers posted in Sub Division, Batala, for information and necessary action.
2. President, Bar Association, Gurdaspur and Batala.

Dated:01.07.2021

  
(Rachhpal Singh)  
Chief Judicial Magistrate,  
Gurdaspur.